

Forest Utilization

1843. { Shri Vajpayee:
Sardar Iqbal Singh:

Will the Minister of Food and Agriculture be pleased to state:

(a) the decisions arrived at by the Central Advisory Board on Forest Utilization at its three days meeting at Dehra Dun in July, 1958; and

(b) the recommendations made and the steps taken to implement them?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) and (b). The functions of the Central Advisory Board on Forest Utilization are to advise on the assignment of priority to various items of research at the Forest Research Institute, to co-ordinate research with the need of industry, agriculture and the general public and to forge a link between the producer, the consumer and research. Accordingly at its meeting held at Dehra Dun in July last, the Board reviewed the progress of research work at the Institute and laid down the technical programmes for all the Branches of the Institute for the next quinquennium 1959-1963 including the order of priority for the various items, with due regard to the practical value of the research to the industry and the general public. The programmes adopted provide also for necessary co-ordination with other agencies including the State Governments. The programme will be implemented by the Institute on an annual basis during the quinquennium

Besides this, the Board also made certain recommendations of a general nature the more important of which were:—

- (i) Provision of increased facilities for seasoning and preservation of timber with a view of full utilization of secondary timbers;.
- (ii) the need for urgent measures for rationalising the uses of timber so that first grade timbers were not used for

purposes for which lower grade timbers would be adequate;

- (iii) elimination of illicit practices in forestworking including the possibilities of departmental working of forests; and
- (iv) arrangements for better liaison between the research worker, the State Governments and the industry.

These recommendations are under consideration

Cashewnut Cultivation in Orissa

1344. Shri Sanganna: Will the Minister of Food and Agriculture be pleased to state:

(a) whether any scheme for the spread of cashewnut growth in the State of Orissa has been sanctioned by the Government of India;

(b) if so, whether the scheme is under the soil erosion scheme or otherwise;

(c) the cost of the projects; and

(d) the Central assistance for the scheme?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) Yes.

(b) The scheme has not been sanctioned under the soil erosion scheme. It aims at the extension of cashewnut cultivation in the non-forest areas.

(c) and (d). The scheme was sanctioned for a period of three months in the first instance at a total cost of Rs. 60,300, out of which the Central share was Rs. 2,500. It has subsequently been extended upto 31-3-1961, at a total cost of Rs. 1,61,156 out of which the share of the Govt. of India comes to Rs. 1,45,900 including Rs. 1,36,600 as loan.